

1	2	3	4	5
8	Corporation Bank	143.44	57.17	82.00
9	Dena Bank	286.82	51.19	146.82
10	Indian Bank	429.77	80.00	343.82
11	Indian Overseas Bank	544.80	61.23	333.60
12	Oriental Bank of Commerce	250.54	51.09	128.00
13	Punjab & Sind Bank	183.06	100.00	183.06
14	Punjab National Bank	315.30	57.80	182.24
15	Syndicate Bank	521.97	66.47	346.95
16	UCO Bank	549.36	63.59	349.36
17	Union Bank of India	505.12	55.43	280.00
18	United Bank of India	1,532.43	100.00	1,532.43
19	Vijaya Bank	433.52	53.87	233.52
20	State Bank of India	634.88	59.41	377.21
21	IDBI Ltd.	724.78	52.67	381.78
	Total	10,121.60		6,886.73

NABARD assisted programmes in Jharkhand

2001. SHRI DHIRAJ PRASAD SAHU: Will the Minister of FINANCE be pleased to state:

(a) how much financial assistance provided by the National Bank for Agriculture and Rural Development (NABARD) to Jharkhand during last three years;

(b) the details of the areas where investments have been made and the amount spent thereon; and

(c) whether any monitory mechanism is there for completion of NABARD assisted projects in the State and other parts of the country?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA):
(a) and (b) The Sector-wise details of loans sanctioned and disbursed by NABARD under the Rural Infrastructure Development Fund (RIDF) to the State of Jharkhand during the last three years and in the current year 2009-10 (upto February 2010) are as under:

NABARD - RIDF Sector-wise Sanctions - Jharkhand (Upto 28 February 2010)

S.No.	Sector	RIDF Loan - 2006-07		RIDF Loan - 2007-08		RIDF Loan - 2008-09		RIDF Loan - 2009-10	
		Sanctions	Disbursements	Sanctions	Disbursements	Sanctions	Disbursement	Sanctions	Disbursements
1	Irrigation	0.00	19.41	92.96	22.30	0.00	88.24	9.90	15.76
2	Rural Connectivity	181.90	135.45	174.46	131.91	572.28	172.74	491.81	294.81
3	Social Sector	15.85	0.00	96.61	0.00	15.13	12.59	0.00	23.32
4	Others (Agri Related)	133.28	0.00	42.83	64.06	43.35	46.43	38.03	21.07
Total		331.03	154.86	406.86	218.27	630.76	320.00	539.74	354.96

Source: National Bank for Agriculture and Rural Development (NABARD)

(c) The RIDF projects are monitored on an on-going basis by the implementing departments of the State Governments. Besides, these projects are also monitored at the State level by a High Power Committee (HPC) headed by the Chief Secretary/Finance Secretary of the State. This Committee meets on a quarterly basis. All the project implementing departments and NABARD are members of this Committee. NABARD is also monitoring the RIDF projects directly.

Review of rural job scheme

2002. MS. SUSHILA TIRIYA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that Government has decided to review various rural job schemes;
- (b) if so, the details thereof; and
- (c) the steps taken to provide enough jobs for rural youths?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) and (b) The Ministry of Rural Development periodically reviews the performance of all the programmes.

(c) The Ministry of Rural Development implements through State Governments the major employment generation programmes namely, Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) and Swarnjayanti Gram Swarajgar Yojana (SGSY). Under MGNREGA, every household of rural areas whose adult members volunteer to do unskilled manual work are provided at least 100 days of guaranteed wage employment in a financial year. Rural youths are covered under this Act. Under SGSY, only rural poor including youth, may take income generating activities through a mix of subsidy by Government and credit by banks.

Bank coverage

2003. SHRI BHAGAT SINGH KOSHYARI: Will the Minister of FINANCE be pleased to state:

- (a) whether his Ministry has undertaken a survey to study blocks which have a low penetration of bank branches/ATMs in the country;
- (b) if so, the details thereof; and
- (c) whether Government proposes to direct banks to set up new bank branches in Uttarakhand during 2009-10?